

Annexure-7

| Name of the corporate debtor: Kesar Multimodal Logistics Limited | | | Date of commencement of CIRP: 17/02/2022 | | | List of creditors as on: 23/03/2022 | | | | | | | | | |
|--|--------------------------|---|--|-------------------|---------------------------|-------------------------------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|---|
| List of operational creditors (Government dues) | | | | | | | | | | | | | | | |
| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | | | | (Amount in Rs) | |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| 1 | Deendayal Port Authority | Ministry of Ports, shipping & waterways | 23 June 2022 | 1,38,57,57,823.00 | 75,32,97,573.00 | | NIL | NIL | No | 100.00% | NIL | NIL | 0 | 63,24,60,250.00 | The calculation of claim has not been provided by the creditor. The claim has been admitted on the basis on ad-hoc calculations maintained by the Corporate Debtor. |
| | TOTAL | | | 1,38,57,57,823.00 | 75,32,97,573.00 | | | | | 100.00% | | | 0 | 63,24,60,250.00 | |